

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD



OA/021/01010/2019
Date of Order : 14-11-2019

Maganti Ramana Kumar S/o M.Narasimha Rao,
Aged 60 years, Occ : Tech. Officer-'B'(Retd),
12-4-124/1, Pragati Nagar, Moosapet,
Hyderabad 500018.Applicant

And
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1. The Defence Secretary, Government of India,
South Block, New Delhi-110 011.
2. The Director General & Chairman,
Defence Research and Development Organization,
DRDO Hqrs., B-Block, DRDO Bhavan,
Rajaji Marg, New Delhi – 110 011. Respondents

Counsel for the Applicant : Mr. Maganti Ramana Kumar
(party-in-person)

Counsel for the Respondents: Mr.N.Parameswara Reddy, Sr.PC for CG

CORAM :

THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mrs.Naini Jayaseelan, Administrative Member)

Applicant appearing in person and Mr.N.Parameswara Reddy,
learned Senior Panel Counsel for Central Government are present and
heard.

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2. This application is filed with a prayer to quash the impugned

orders dated 31-08-2017 and 31-08-2018, for suspension of promotion lists (without Signatures) and to order for conducting fresh Assessments.



3. It is noticed that the applicant appearing in person has made his first representation on 07.09.2017. Thereafter also the applicant has made representations on 05-03-2018, 24.05.2018, 04.09.2018 and 11.02.2019. However the applicant has not received any reply to these representations.

4. In view of the above position, the present Original Application is disposed of at the admission stage with direction to the Respondents to consider the representations of the applicant and pass a well reasoned speaking order within a period of three months from the date of receipt of the copy of this order.

5. No order as to costs.

(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

Dated : 14th November, 2019.
Dictated in Open Court.

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